

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the submission made by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the submission made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the submission made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I also associate myself with the submission made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the submission made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the submission made by the hon. Member.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Shrimati Shanta Chhetri; not present. Dr. V. Sivadasan.

Need to provide job security and healthcare facility to the ASHA workers

DR. V. SIVADASAN (Kerala): Sir, the accredited social health activists in the country are doing remarkable works in rural India. There are 10.4 lakh ASHA workers in our nation. The World Health Organization has appreciated them as global health leaders. This was a proud moment for the whole nation. But, their allowances and incentives are very minimal. Even these minimal allowances are not disbursed on time. They are assisting the poor and needy people in their most difficult times by giving health care. But the ASHA workers are not getting any assistance from the Union Government to care for their own health. Everyday, they are spending long hours for the health care of the persons in their locality. But even a minimal insurance package is not arranged for them. They are not given even minimum wages. The majority of the ASHA workers have started their job long years back. But they are considered as volunteers. The Government is telling that they have no right to receive the salary as an employee. Because they are the social security volunteers, the Government is not treating it as a job. If ensuring social security is not a job, then

what is the definition of job? The Union Government should provide the social security to the social security workers. They should be given job security and health facility. Thank you.

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I too associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI BIKASH RANJAN BHATTACHARYYA (West Bengal): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I too associate myself with the issue raised by the hon. Member.

THE VICE-CHAIRMAN (SHRI SUKHENDU SEKHAR RAY): Now, Dr. Laxmikant Bajpayee.

Need for steps to deal with malnutrition among women and children

डा. लक्ष्मीकांत बाजपेयी (उत्तर प्रदेश): महोदय, भारत में कुपोषण के कारण 33 लाख से अधिक बच्चे कुपोषित हैं। कुपोषित बच्चों में संक्रमण से अधिक मौतें होती हैं, जिसका कारण प्रत्यक्ष इम्युनिटी का अभाव है। 5,000 वर्ष पूर्व महर्षि कश्यप ने सुवर्णप्राशन संस्कार का उल्लेख 'कश्यप